हो गये सैनिकों के आश्रितों के पुनर्वास के लिये सरकार द्वारा क्या-क्या कदम छठाय गये हें :

(खं) क्या सरकार युद्धभमि में मारे गये प्रचवा स्यायी रूप से विकलांग हो गये भारतीय शांति सेना के जवानों के प्राश्रितों के लिये सरकारी विभागों भीर सरकारी क्षेत्र के उपक्रमों में पद ध्रारक्षित करने का विचार है : भीर

(ग) यदि नहीं, तो इसके कारण हैं?

रक्षा मंत्रालय में रक्षा उत्पादन ग्रौर पूर्ति विमाग में राज्य मंत्रो (श्री चिता-मणि पाणिग्रही) : (क) जिन जवानों की युद्ध में मृत्यु हो जाती है या को गम्भीर रूप से निशक्त हो जाते हैं (निशक्तता 50% से ग्रधिक हो जाती है या रोजगार के लायक नहीं रह जाते हैं), उन पर धाश्रित दो व्यक्तियो को रोजगार कार्यालय के माध्यम से केन्द्र सरकार के प्रधीन भरे जाने समृह "ग" भ्रीर "घ" पदों पर नियुक्त करने के लिये "11-क" प्राथमिकता बी जाती है। युद्ध में वीरगति प्राप्त सैनिकों की पत्नियां/ फ्राश्रित ग्रयना रोजगार स्थापित करने के लिये भी न्छ रियायनें पाने के पान हैं। सुरक्षा कॉर्मिकों के लिये श्रारक्षित कोटे में से वे तेल उत्पादों की १७० एजेंसियां भावंटित बिश्ये जाने के भी शास हैं।

(ख) ग्रीर (ग) रक्षा सेवाग्रों के जिन कार्मिकों की सेवा प्रविध के दौरान मृत्यु हो जाती है, उनके श्राश्रितों श्रयात उनका पुत्र / पुत्री, नजदीकी रिश्तेदार रोजगार कार्यालय में वंजीकरण कराये बिना रिकार्ड कार्यालय / रेजीमेंटल केन्द्र। मृतक की अपनी मूल कोरों या यूनिटों। संग्रस्त सेनाम्रों के मुख्यालयों तथा भ्रन्य रक्षा स्थापनात्रों में उपलब्ध समूह "ग" **प्रथवा** समूह "घ" के उपयुक्त<sup>े</sup> सिविल पदों पर नियुक्ति के पाल होते हैं, बशतें वे इन पदों पर नियक्ति के निर्धारिक झायु तथा मधिक श्रहेतामें

पूरी करते हों। युद्ध भूमि में वीरगति प्राप्त करने वाले भारतीय शांति सेना के जवानों के फ्राश्रित भी ज्यर्यक्त रियायतें प्राप्त करने के पात हैं। इसके **ब्र**ितिरक्त वीरगति प्राप्त भारतीय **शांति** सेना के कार्मिकों के श्राश्रितों को अनुकम्पा के ब्राधार पर भारत सरकार में नौकरियां देने का भी प्रस्ताव है। केन्द्र सरकार के ग्रधीन उनके पुनर्नियोजन के ग्रतिरिक्त रक्षा मंत्री ने विभिन्न राज्यों। संघ शासित क्षत्रों के मख्य मंतियों को भी लिखा है ग्रीर जहां ग्रावश्यक हो, नियमों में छट देकर अनुकम्पा के आधार पर रोजगार प्रदान करने के लिये उनका सहयोग मांगा है। राज्यों। संब राज्य क्षेत्रों के मख्य मंत्रियों से यह ग्रनुदेश जारी करने के लिये भी अनुरोध किया गया है कि जब कभी भी बीरगति को प्राप्त भारतीय शांति सेना के कार्मिकों के भ्राश्रित रोजगार कार्यालय के माध्यम से, जहां कि उनके नाम उच्च पायमिकता के आधार पर भेजे जाते हें, रोजगार प्राप्त करने हेतु प्रनुरोध करें, उन्हें तत्काल समुचित रोजगार देने के लिए विशोष प्रयास किये जायें।

## Production of Indigenous Submarine

1113. SHRI SURESH PACHOURI: Will the Minister of DEFENCE be pleased to state:

- (a) whether indigenous as well as Soviet alternatives to the West German submarine are being explored following the decision to terminate the HDW programme and not to place the order with the HDW shipyard for the fifth and sixth submarines; if so, the details thereof;
- (b) whether the delay in finalising affect India's the deal will greatly in regard to defence preparedness naval forces; and
- (c) if so, by when the final decision in this regard is likely to be taken?

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THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (c) A proposal for the acquisition of additional submarines is under consideration of the Government. Further details cannot be disclosed in the interest of national security. The Government always take adequate measures to ensure full defence preparedness at all times.

Written Answers

## Concentration of Pakistani Forces en Siachen

- 1114. SHRI SURESH PACHOURI: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that Pakistani forces have been heavily concentrating on Siachen for the last three or four months:
- (b) whether the latest weapons and aircraft acquired by Pakistan been deployed there;
- (c) whether this has caused great imbalance in the defence needs of India:
- (d) if so, in view of the heavy concentration of Pak Forces in this area, what steps Government propose to take to meet the situation; and
- (e) what is the total number of occasions on which Pakistani attack was repulsed uptil June, 1988?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE SUPPLIES IN PRODUCTION AND THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b) Pakistan has inducted additional troops in the Siachen Glacier area during the last few months. The latest equipment received by Pakistan is being gradually absorbed by her troops including those deployed in the Siachen area.

(c) and (d) Our troops in the Siachen area are adequately prepared and suitably deployed to meet any contingencies.

(e) During the period from 1984 till June 1988, Pakistani troops had unsuccessfully attacked Indian positions in the area on five occasions.

## Agreement between LTTE and Indian Government

- 1115. SHRI B. SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that an. agreement was worked out between LTTE representative Krishna Kumar alias "Kittu' and the Indian Government in Madras recently; and
- (b) if so, what are the details of the points that have been worked out in the said agreement and the points still unresolved?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH: (a) No. Sir.

(b) Does not arise.

## Safety of Nuclear Power Plants

- KRISHNA 1116, SHRI KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the National Emergency Response Committee under the Atomid Energy Commission has prepared plans ensure safety of nuclear power plants; and
- (b) if so, are the details what thereof?

THE MINISTER OF STATE IN THE OF , SCIENCE AND MINISTRY TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS DEVELOPMENT. OCEAN ATOMIC ENERGY. ELECTPONICS AND SPACE (SHRI K. R. NARA-YANAN): (a) and (b) A National